NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1207/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY AH Chemicals Pvt. Ltd.
V/s
Lapinus Rockwool Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),(f)&434,439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Srishti Chaudhary, Adv.		for Petitioner	

ORDER

The compliance affidavit has not been filed. The petitioner shall do the needful within two weeks.

List on 28th of July, 2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)